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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD,

CHIEF BENCH

LUCKNOW.

O.A. 200/90(L)

Shri S.N.Srivastava

Applicant.

VERSUS

Union of India & others

Respondents.

Hon. Mr. Justice K. Nath, V.C.

Hon. Mr. K. Obayya, Adm. Member.

(Hon. Mr. Justice K. Nath)

This application under section 19 of the Administrative Tribunals Act, 1985 is for a direction to the respondents to promote the applicant from the post of Bridge Inspector Grade III in the pay scale of Rs 1400-2300 (RBS) to the post of Bridge Inspector Grade II in the pay scale of Rs 1600-2660 (RPS) with effect from 23.2.89, the date from which his junior Shri Jalaluddin was promoted by the impugned order Annexure -1 dated 23.2.89 communicated by order dated 28.2.89.

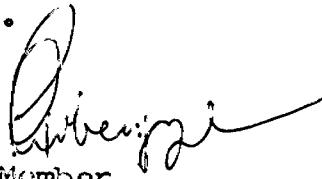
2. Among other things, the petitioner has said that he made a representation dated 7.4.89 (Annexure -3) to the Chief Engineer Bridges and dated 6.6.89 (Annexure -4) to the General Manager.
and dated 11.1.90 (Annexure -5) again to the Chief Engineer but he has not received any orders on these representations. The main grievance is that, although there is nothing adverse in the service record of the

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petitioner, he has not been promoted despite promotion of three persons junior to him including Shri Jalaluddin. It is stated that the criterion of promotion is not selection but seniority/suitability.

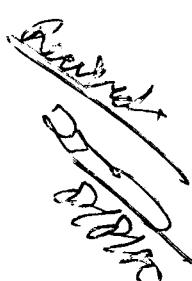
3. We do not think it necessary to go ~~into~~ any further into the matter. We think that the interest of justice would be served if the respondent No. 2, General Manager, Northern Railway, Baroda House, New Delhi is required to consider and disposed of the petitioner's representation.

4. This petition is disposed of with the direction to the General Manager (Respondent No. 2) to dispose of the representations of the petitioner contained in Annexures 3,4 and 5 within a period of three months from the date of receipt of copy of this judgment if already not done. The office will send a copy of the judgment alongwith a copy of paper book to the respondents No. 2.


Adm. Member.

Dated 24-7-90


Vice Chairman.
24.7.90


Ranjan
D. S. R.